

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 13.07.2020

(Morning Session)	(Afternoon Session)
Hearing 1. Crl. Misc 5130/2020 2. Crl Misc 5147/2020 3. Crl Misc 5148/2020 4. Crl. Misc 5149/2020 5. Crl. Misc 5175/2020 6. Crl Misc 5198/2020 7. Crl Misc 5176/2020 8. Crl Misc 5177/2020 9. Crl Misc 5178/2020	Arguments 1. Crl.A 5014/2019 2. Crl A 5004/2020 Objection/Hearing 3. Crl Misc 5181/2020 4. Crl Misc 5184/2020 5. Crl Misc 5193/2020 6. Crl Misc 5197/2020 7. Crl Misc 5201/2020 8. Crl Misc 5202/2020 9. Crl Misc 5203/2020.

Sd/-
(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka

List of old cases which are posted on 13-07-2020 in the court of Addl.

Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No.1630/2006	Hearing
2	O.S. No. 447/2020	Hearing
3	O.S. No. 543/2010	Hearing
4	O.S. No. 656/2012	Hearing
5	O.S. No. 1645/2006	Arguments`
6	O.S. No. 1656/2006	Arguments
7	O.S. No. 984/2015	Arguments
8	O.S. No. 1215/2015	Arguments
9	O.S. No. 791/2011	Issues
10	O.S. No. 589/2013	Issues
Afternoon Session		
11	O.S. No. 794/2013	Issues
12	O.S. No. 917/2013	Issues
13	O.S. No. 806/2014	Issues
14	O.S. No. 986/2014	Issues
15	O.S. No. 1221/2014	Issues
16	O.S. No. 1230/2014	Issues
17	O.S. No. 1320/2014	Issues
18	O.S. No. 1036/2014	Issues
19	O.S. No. 1325/2014	Issues
20	O.S. No. 735/2015	Issues

Sd/-

Addl. Senior Civil Judge and JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 13.07.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No. 62/2005	Arguments
2) OS No. 264/2006	Arguments
3) OS No.26/2009	Arguments
4) OS No.170/2011	Arguments
5) OS No.158/2017	Arguments
6) OS No.312/2012	Further Arguments
7) OS No.542/2015	Further Arguments
8) OS No.222/2018	Further Arguments
9) OS No.440/2018	Further Arguments
10) OS No.2/2019	Further Arguments
* After Noon Session *	
1) OS No.66/2016	Hearing
2) OS No.276/2011	Hearing
3) OS No.516/2011	Hearing
4) OS No.142/2012	Hearing
5) OS No.10/2014	Hearing
6) OS No.546/2014	Hearing
7) OS No.190/2015	Hearing
8) OS No.458/2015	Hearing
9) OS No.386/2016	Hearing
10) OS No.188/2020	Hearing

Sd/-
Prl.Civil Judge and JMFC.,
Anekal.

NOTE :- All Advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.